

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Appeal No. 22 of 2015**

IN THE MATTER OF:

Krishan Lal Gera.

.....Petitioner

Versus

State of Haryana and Others.

.....Respondents

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Place: Panchkula

Dated: 20/07/2023

  
Pardeep Kumar, IAS  
Member Secretary,  
State Environment Impact Assessment  
Authority, Haryana

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SUBMISSIONSON BEHALF OF STATE ENVIRONMENT IMPACT  
ASSESSMENT AUTHORITY, HARYANA

Most Respectfully Showeth:

I, Pardeep Kumar, IAS, Member Secretary, State Environment Impact  
Assessment Authority, Haryana states as under:

1. That the present appeal is pending before this Hon'ble Tribunal and is fixed for hearing on 21.07.2023.
2. That notice of appearance issued on 22.06.2023 was pleased to make following observations:-

*"Take notice that Appeal No. 22/2015(copy enclosed) titled Krishan Lal Gera VS. State of Haryana &Ors which was remitted to NGT for fresh consideration vide order dated 01.05.2023 passed by Hon'ble Supreme Court in CA No. 6896 of 2015 (copy enclosed) will be listed for hearing before the Hon'ble Tribunal at Faridkot House, Copernicus Marg, New Delhi-110001 on 21st July, 2023 through Physical Hearing( with Hybrid Option), when you may appear before the Hon'ble Tribunal either in person or by a pleader duly instructed, with your response, if any.*

....."

3. That a sub-committee has beenconstituted, for ascertaining present state of facts regarding compliance of stipulations imposed in Environment Clearance letter dated 26.11.2014 issued in favour of M/s Vivekanand Ashram Society for Hospital at Plot No. 1, Sector-16, District Faridabad, Haryana, videEndst No. SEIAA/HR/2023/454-456 dated 06.07.2023as following:-



- i. Shri Vijay Kumar Gupta, Chairman, SEAC
  - ii. Representative of Member Secretary, HSPCB
  - iii. Regional Officer, HSPCB Gurugram and Faridabad region
- Copy of Order dated 06.07.2023 is hereby annexed as **Annexure R-7/1**.

4. That the committee, vide letter dated 16.07.2023, submitted the following preliminary report:-

".....

*Report of the Joint Committee*

- 1) *Further to check the present status of EC, the following documents alongwith relevant enclosures have been demanded from the PP through their authorized representative at the time of inspection.*
  - A. *All approved Building Plans and Layout plans till date.*
  - B. *Map showing block wise green belt/ landscape area along with No. of Trees and latitude and longitude.*
  - C. *Map showing rainwater harvesting pits along latitude and longitude.*
  - D. *Design Scheme of Effluent Treatment Plan and Sewage Treatment Plant along with location on the layout plan.*
  - E. *Latest Analysis Report & copy of logbook of ETP and STP.*
  - F. *Copy of CTE, CTO, BMW & HOWM authorization granted by HSPCB.*
  - G. *Agreement with TSDF facilities for disposal of Hazardous Waste, Bio-Medical Waste, Plastic Waste, E-waste, Solid Waste.*
  - H. *Copy of last six monthly Environment Clearance Compliance report, Environment Statement in Form V.*
  - I. *Copy of parking plan & Traffic Plan.*
  - J. *Copy of Name change approval if any, as the Environment clearance granted M/s Vivekanand Ashram Society.*
  - K. *Record of treatment of Below Poverty Line Patients.*
  - L. *HWRA Permission.*
  - M. *Record of CSER activities.*
  - N. *Capacity of Organic Waste Converter and Location on map along with GPS Photos of OWC*
  - O. *Water Balance*
  - P. *Permission for discharge into sewer.*
  - Q. *Details of Fuel used in DG Sets along with compliance of direction of CAQM.*
  - R. *Latest Environment Audit Report.*
- 2) *The PP representatives i.e. Dr. Ajay Dogra ( Facility director), Tarun Goombar (Group legal advisor), Narender Singh (DGM manager) informed that they cannot provide the above documents immediately and agreed to supply the documents along with duly authorized affidavits within 1 week. Copy of the letter attached."*

Copy of letter dated 16.07.2023 by sub-committee and letter dated 16.07.2023 submitted by QRG Medicare Ltd. Faridabad,



addressed to sub-committee, is hereby annexed as **Annexure R-7/2** and **R-7/3**, respectively for kind perusal, please.

In view of the above, it is humbly prayed that four weeks time may kindly be accorded to appraised of latest status of compliance of conditions stipulated in EC letter dated 26.11.2014.

Place: Panchkula  
Dated: 20/07/2023



  
Pardeep Kumar, IAS  
Member Secretary,  
State Environment Impact Assessment  
Authority, Haryana

State Environment Impact Assessment Authority, Haryana,  
Bays No.55-58, Prayatan Bhawan, Sector-2 Panchkula.

Tel: 0172-2565232, 4043956

E-mail Id: [seiaa-21.env@hry.gov.in](mailto:seiaa-21.env@hry.gov.in)

**ORDER**

Consequent upon Appeal No. 22 of 2015 (titled as Krishan Lal Gera Versus State of Haryana & Ors); the Authority decided to constitute a sub-committee comprising of the following Members to check the status of compliance of the stipulations imposed in the Environment Clearance letter dated 26.11.2014 issued in favour of **M/s Vivekanand Ashram Socitey for Hospital at Plot No. 1, Sector-16, District Faridabad, Haryana** .

1. Shri Vijay Kumar Gupta, Chairman, SEAC
2. Representative of Member Secretary, HSPCB (
3. **Regional Officers, HSPCB Gurugram and Faridabad region**)

The above committee is advised to submit its report within 03 days positively.

Place : Panchkula

Dated: 05.07.2023

Sameer Pal Srow, IAS (Retd.)  
Chairman, SEIAA, Haryana

Endst No. SEIAA/HR/2023/454-456

Dated: 06/07/2023

A copy of above is forwarded to following for information and further necessary action, please:

1. Member Secretary, HSPCB, C-11, Sector-6, Panchkula with a request to Nominate his representative as well as to depute concerned Regional Officers of Gurugram and Faridabad Region **(to assist the sub-committee)** for inspection of the project site.
2. PS to Chairman, SEIAA
3. PA to DG, Environment & Climate Change department, Haryana-cum-MS, SEIAA.

  
Member Secretary,  
SEIAA, Haryana

o/c

To

The Chairman,  
SEIAA, Haryana  
Panchkula.

**Sub: M/s Vivekanand Ashram Society for Hospital at Plot No. 1, Sector-16, District, Faridabad, Haryana.**

Vide SEIAA/HR/2023/454-56, A committee of the following has been constituted to check the status of compliance of the stipulations imposed in the Environmental Clearance letter dated 26.11.2014 issued in favor of M/s Vivekananda Ashram Society for the hospital at plot no 1, sector 16, district Faridabad.

1. Sh. Vijay Kumar Gupta, Chairman, SEAC
2. Representative of Member Secretary, HSPCB - Sh Sanjeev Buddhiraja, SEE, HSPCB
3. Sh. Sandeep Singh, EE, HSPCB Gurugram South, Smt Akansha Tanwar, EE, HSPCB Faridabad Region and Sh Ujjwal Kumar, AEE, HSPCB Faridabad Region

The committee visited the site on 16.7.2023. The preliminary report alongwith brief background of the case, is as follows:

The above said matter has been listed before the Hon'ble National Green Tribunal New Delhi on 21.7.2023. vide order of Hon'ble Supreme Court of India under civil appeal number 6896/2015 titled as M/s Vivekanand Ashram Society Vs. Krishan Lal Gera. An order has been passed on dated 01.05.2023 based on the report of committee which was constituted by Supreme Court order dated 30.10.2018 after submission of inspection report dated 01.02.2018, Accordingly the matter has been fixed by the Hon'ble NGT on 21.07.2023.

#### **Report of the Joint Committee**

1. Further to check the present status of EC, the following documents alongwith relevant enclosures have been demanded from the PP through their authorized representative at the time of inspection.
  - A. All Approved Building Plans and Layout plans till date.
  - B. Map showing block wise green belt/ landscape area along with No. of Trees with latitude and longitude.

- C. Map showing rainwater harvesting pits along latitude and longitude.
  - D. Design Scheme of Effluent Treatment Plan and Sewage Treatment Plant along with location on the layout plan.
  - E. Latest Analysis Report & copy of logbook of ETP and STP.
  - F. Copy of CTE, CTO , BMW & HOWM authorization granted by HSPCB.
  - G. Agreement with TSDF facilities for disposal of Hazardous Waste , Bio-Medical Waste, Plastic Waste , E-Waste, Solid Waste.
  - H. Copy of last six monthly Environment Clearance Compliance report, Environment Statement in Form V.
  - I. Copy of parking plan & Traffic Plan.
  - J. Copy of Name change approval if any , as the Environment clearance granted to M/s M/s Vivekanand Ashram Society
  - K. Record of treatment of Below Poverty Line Patients
  - L. HWRA Permission.
  - M. Record of CSER activities.
  - N. Capacity of Organic Waste Converter and Location on map along with GPS Photos of OWC
  - O. Water Balance
  - P. Permission for discharge into sewer.
  - Q. Details of Fuel used in DG Sets along with compliance of direction of CAQM.
  - R. Latest Environment Audit Report.
2. The PP representatives i.e. Dr. Ajay Dogra (Facility director), Tarun Goombar (Group legal advisor), Narender Singh (DGM manager) informed that they cannot provide the above documents immediately and agreed to supply the documents along with duly authorized affidavits within 1 week. Copy of letter attached.

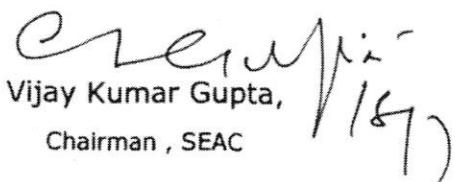
  
Ujjwal Kumar AEE,  
HSPCB Faridabad Region

  
Akansha Tanwar, EE,  
HSPCB Faridabad Region

SANDEEP  
SINGH  
Sandeep Singh, EE,  
HSPCB Gurugram South Region

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SANDEEP SINGH  
Date: 2023.07.16  
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Sanjeev Buddhiraja  
SEE, HSPCB

  
Vijay Kumar Gupta,  
Chairman , SEAC

Date: July 16, 2023

To,  
The Sub-Committee  
State Environment Impact Assessment Authority,  
Bays No. 55-58, Prayatan Bhawan,  
Sector-2, Panchkula,  
Haryana.  
Sub: **M/s Vivekananda Ashram**  
Respected Sir,

As per the visit of Sub-committee constituted to check the status of compliance of the stipulation imposed in the environmental clearance letter dated 26.11.2014, to our office at Plot No. Sector-16, Faridabad, Haryana dated 16-07-2023, it is kindly requested that the desired documents along with enclosures will be submitted within 7 days i.e by 22-07-2023.

Regards



For QRG Medicare Ltd, Faridabad



**QRG Medicare Limited**

Registered Address: Plot No 67/1, Off Science City Road, Sola, Ahmedabad, Gujarat 380060  
Correspondence Address: Marengo Asia Hospitals, Plot No. 1, HUDA Staff Colony, Sector 16, Faridabad, Haryana 121002  
☎1800 309 9999 ■ helpdesk@marengoasia.com CIN No. U74999GJ2010PLC133972